

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 18440/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SHIV DAYAL SHARMA & ORS.

Respondent(s)

Date : 27/08/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Petitioner has failed to file the spare copy of the petition for getting the notice issued qua all the 19 respondents, despite the order of the Hon'ble Court dated 9.7.2015.

The matter now be placed before the Hon'ble Judge in Chambers for further directions.

(RACHNA GUPTA)
Registrar